

tions submitted by the Government of Tamil Nadu have been examined in the light of the new policy and it has been found that they satisfy all the conditions for being exempted from licensing. The State Government have accordingly been informed that their bus-body building units at Madras and Nagercoil can go ahead with their schemes without a licence.

PRODUCTION IN DURGAPUR STEEL PLANT

*27. SHRI D. D. PURI:

SHRI PRANAB KUMAR MUKHERJEE:

SHRI CHITTA BASU:

DR. BHAI MAHAVIR:

SHRI LAL K. ADVANI:

SHRI M. V. BHADRAM:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that the production in Durgapur Steel Plant has come down to 50 per cent of its capacity and thereby resulting in heavy losses;

(b) whether Government have assessed the causes of the progressive fall in production at the plant; if so, the details of the steps proposed to be taken by Government to achieve the target of steel production;

(c) whether it is also a fact that the Minister of State for Steel and Heavy Engineering visited the plant recently to make an on-the-spot study; and

(d) if so, the result thereof and the steps proposed to be taken by Government in this regard?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT): (a) Yes, Sir. The production came down to 49% of the planned capacity during June, 1970.

(b) The progressive fall in production could largely be attributed to disturbed industrial relations. Deliberate

absenteeism, go-slow tactics, refusal to obey orders of superiors, sudden stoppages of work, gheraos, inter-union rivalry, etc., have retarded production. To improve industrial relations, bipartite discussions between the management and recognised labour unions are regularly held. In the last eleven months, 26 agreements have been signed between the management and the Union covering a large number of areas. A new bonus scheme is ready and management is holding discussions with the recognised Union for its implementation. Other steps being taken by the Management to step up production, are: re-organisation of the maintenance functions; procurement of indigenous and imported spare parts; undertaking of capital repairs of various units; introduction of technological improvements; providing balancing facilities; etc.

(c) Yes, Sir.

(d) As stated in part (b) above.

DELEGATION FROM UGANDA

*28. SHRI S. D. MISRA:

SHRI B. K. KAUL:

CHOUDHARY A MOHAMMAD:

SHRI NAWAL KISHORE:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) the details of the assistance sought by the high-power delegation from Uganda in the field of industrial development, particularly in the small scale sector and the type of assistance promised by the Government of India; and

(b) the spheres of activity in which the work is to be started and the time by when it will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). A delegation headed by H. E. Mr. J. M. Okae, Minister of Planning and Economic Development, Uganda,

visited India in June, 1970, on its way back from Expo. 1970. The delegation discussed, in general, matters of mutual interest relating to trade and Industry including co-operation in development of small Scale Industries in Uganda. Since the discussions were of an exploratory nature, no decisions were taken in regard to any projects to be undertaken in specific fields.

CLOSURE OF INDUSTRIES IN WEST BENGAL

- *29. SHRI GANESHI LAL CHAUDHARY :
 SHRI B. K. KAUL :
 SHRI NAWAL KISHORE :
 SHRI MAHAVIR TYAGI :
 CHAUDHARY A. MOHAMMAD :
 SHRI KALYAN ROY :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that a large number of industrialists and entrepreneurs are shifting their field of activity from the State of West Bengal;

(b) if so, the reasons therefor;

(c) the number of industries where the work has come to a standstill completely or partially and the number of employees affected as a result thereof; and

(d) what steps have been taken by Government to reopen the industrial units in that State ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH): (a) to (d). A statement is placed on the Table of the House.

(a) to (b). The following trends with regard to shifting of industrial activity from West Bengal have come to the notice of the Central Government :—

(i) For shifting of a licensed industrial undertaking from one State to another, a licence has to be obtained under the Industries (Development & Regulation) Act, 1951. During the last three years (1967, 1968 and 1969), only 10 applications for shifting were received from West Bengal and out of these 8 have already been rejected. During the same period, applications for shifting of industrial units were received from other States as well. There were 10 from Maharashtra, 4 from Bihar, 3 from Haryana and 2 from Madras. In terms of the number of applications for shifting, therefore, the position is not peculiar to that State.

(ii) However, there has been a significant fall in the percentage of applications received from industries in West Bengal as well as letters of intent issued to that State, *vis-a-vis* all-India figures during the last few years as will be seen from the table below :—

Year	Applications received		Letters of intent issued	
	All India	West Bengal	All India	West Bengal
1	2	3	4	5
1966	1259	158 (12.5%)	271	34 (12.5%)
967	849	86 (10.1%)	249	30 (12%)
1968	905	96 (10.6%)	158	18 (11.4%)
1969	1420	110 (7.7%)	331	26 (7.8%)